Central Administrative Tribunal Principal Bench

R.A. No. 25 of 1999 M.A. No. 159 of 1999 in O.A. No. 1599 of 1994



New Delhi, dated this the 19th March 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

In the matter of:

Const. Om Prakash No.385/N Vs. L.G., NCT, Delhi

L.G., NCT of Delhi and others

... Review Applicants

Versus

Const. Om Prakash No.385/N

... Review Respondent

ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A. No. 25/99 seeking review of the Tribunal's order dated 11.8.94 in O.A. No. 1599/94. The aforesaid O.A. No. 1599/94 has been finally disposed of by order dated 15.12.94, and under the circumstances, the order dated 11.8.94 has merged with the final order dated 15.12.94.

- 2. Under the circumstances, R.A. No. 25/99 is rejected.
- 3. As the R.A. itself is rejected, M.A. No. 159/99 requires no orders.

(Mrs. Lakshmi Swaminathan)

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Member (J)

(S.R. Adige) Vice Chairman (A)